

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6760

ANSWERED ON:08.05.2013

UNUSED AIRPORTS

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that various airports/airstrips in the country remained abandoned after a brief period of operation;
- (b) if so, the details thereof and the reasons therefor, airport/airstrip-wise;
- (c) whether the Government proposes to revive air services at the said locations;
- (d) if so, the details thereof including the measures being taken for improving capacity utilisation of such airports; and
- (e) if not, the reasons therefor, location-wise?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) & (b) : None of the airports of Airports Authority of India (AAI) which were made operational have been abandoned after flights were withdrawn by the airlines. These airports are still available for operations after giving due notice to AAI.

(c) to (e) : Government has laid down route dispersal guidelines with a view to achieve better regulation of Air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such the airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by the government.